

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.242/2020

This the 29th day of July, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Dilip Sana Solanki
(S/o. deceased Sana Chhagan Solanki – Trackman)
Residing at V.P. Nagar, Chayapuri Railway Station
Channi, Vadodara – 391 740. Applicant

(By Advocate : Shri V.V.Goswamy)

Versus

- 1. Union of India**
Notice to be served through:
General Manager,
Western Railway,
Churchgate. Mumbai 400 020.
- 2. The Divisional Railway Manager**
O/o. DRM, Western Railway
Divisional Office, Pratapnagar
Vadodara Division BRC
Vadodara 391740. Respondents

(By Advocate : A.B.Makwana)

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

- 1. Counsel for the applicant, Shri V.V.Goswamy has conveyed to this Tribunal through email that he has received instruction from the applicant, Shri Dilip Sana Solanki and based on it, he seeks permission to withdraw**

this OA. Email dated 05.07.2021 sent by the counsel for the applicant is taken on record.

2. Counsel for the respondents, Ms. A.B.Makwana submits that as such the grievance of the applicant does not exist.

3. Considering the aforesaid request, the applicant is allowed to withdraw this OA.

4. The OA stands dismissed as withdrawn. No order as to costs.

(A.K.Dubey)
Member (A)

(J.V.Bhairavia)
Member (J)

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